

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(RECORD OF PROCEEDINGS)**

I.A.34/2008 in Petition No. 96/2007

Approval of tariff for Ratnagiri Gas & Power Private Ltd —Interlocutory application for amendment of prayer.

Coram: Dr. Pramod Deo, Chairperson
 Shri Bhanu Bhushan, Member
 Shri R.Krishnamoorthy, Member
 Shri S.Jayaraman, Member

Petitioners: Ratnagiri Gas and Power Private Ltd, and
 Maharashtra State Electricity Distribution Co. Ltd

Date of hearing: **4.12.2008**

The following were present

1. Shri B.M.Gulati, RGPPL
2. Shri. Praveen Saxena, RGPPL
3. Shri J.S.Chordia, RGPPL
4. Shri R.K.Gupta, MSEDCL

This interlocutory application has been made by Ratnagiri Gas Power Private Limited (hereinafter referred to as “the generating station”) for amendment of prayer in the main petition, filed jointly by the petitioners, for approval of tariff.

2. In response to the query of the Commission as to the basis of tariff for power being supplied from the generating station, it was submitted on behalf of the first petitioner that single-part tariff was being charged provisionally, in terms

of the Commission's order dated 1.10.2007. The Commission pointed out that in order dated 1.10.2007 permission was granted to bill the second petitioner provisionally, based on power purchase agreements, till submission of additional information and completion of all formalities by the generating station.

3. The second petitioner sought three weeks time to file its response to the interlocutory application.

4. As the petitioners had not submitted the complete information, it was directed to file the required details in the prescribed format, in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004, failing which, necessary action as considered appropriate will be initiated against the petitioners, under Section 142 of the Electricity Act,2003 .

5. The Commission also granted three weeks time to comply with the requirements.

6. Petition will be listed for hearing on 15.1.2009.

Sd/-
(K.S.DHINGRA)
Chief (Legal)